

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**  
**SUPPLEMENTARY CAUSE LIST DATED 10.11.2021 (WEDNESDAY)**

**COURT – IV (VIRTUAL MODE)**

**10:20 AM**

**In the Court of Hon’ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon’ble Mr. V.P. Singh, Member (Technical)**

### **For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 623 of 2020	Hemanshu Jamnadas Domadia Vs. Central Bank of India & Anr.	Keith Varghee	Richa Sandilya-R1

**10:25 AM**

**In the Court of Hon’ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon’ble Dr. Alok Srivastava, Member (Technical)**

### **For Orders**

<b>2.</b>	Comp. App. (AT) (Ins) No. 853 of 2021	Greater Noida Industrial Development Authority Vs. Dinesh Chandra Agarwal Interim Resolution Professional & Anr.	U.N. Singh	Shobhan Mahanti PCS SS Bhati-R1
<b>3.</b>	Comp. App. (AT) (Ins) No. 854 of 2021	The Commissioner of Central Taxes Goods & Services Tax Vs. CS Ashish Singh & Ors.	Samiksha Godiyal	Arjun Padhiyar Atul sharma-R2 & R3
<b>4.</b>	Comp. App. (AT) (Ins) No. 870 of 2021	Ananta Charan Nayak Vs. State Bank of India & Ors.	Rajiv Dalal	
<b>5.</b>	Comp. App. (AT) (Ins) No. 883 of 2021	Sudip Dutta @ Sudip Bijoy Dutta Vs. Deepika Bhugra Prasad & Anr.	Kumar Anurag Singh	Dhananjay Sud Gaurav Mitra Aditya Gauri-R1 Ashwini kr. Singh

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**By order of Hon’ble Chairperson**  
**-sd/-**  
**Registrar**